

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : NSE Investments Ltd.
-Vs-
Market Simplified India Ltd. & Others

MAIN PETITION NUMBER :CP(CA)/7(CHE)/2024

(IA/MA) APPLICATION NUMBERS

IA(CA)/94(CHE)/2024

ORDER

Present: Ms. Amritha Ajith, Ld. Counsel for the Applicant.

Shri. Suhrit Parthasarathy, Ld. Counsel for the Respondent.

This application is for seeking removal of the Applicant from the array of parties in the Company Petition No. CP/7/2024.

Ld. Counsel for the Respondent accepts notice. He seeks and is granted time to file reply.

List the application with the main petition on **03.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs